

(a) whether Union Government have received an application from Kamrej Vibhag Khand Mandli for shifting of machinery from Sidheshvary Khand Mandi of Talaya (Gujarat) and transfer of licence relating to sugar industry; and

(b) if so, what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). Yes, Sir. The proposal is under consideration of the Government.

Doctor-Patients Ratio

9082. SHRI KALP NATH RAI:
SHRI S. KRISHNA KUMAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the number of doctors produce by the Medical Colleges in the country is sufficient to meet the country's total requirement;

(b) if so, the ratio between doctors and patients;

(c) whether the ratio of doctors is sufficient to meet the demand of patients; and

(d) if not, the steps taken in this directions?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (d). Information is being collected and will be laid on the table of House.

Pharmacopias of Hospitals in V.M.S. List of Medical Stores Organisations

9083. DR. BHAGWANDASS RATHOR:
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether all the Government Hospitals and institutions are directed to procure

their requirement of drugs and medicines as per the V.M.S. list of Medical Stores Organisations Only;

(b) if so, whether this V.M.S. list includes the drugs and medicine listed in the Pharmacopias of the Hospitals of Delhi attached to the Medical Colleges and others; and

(c) if not, how their actual requirement of drugs listed in their pharmacopias made by senior doctors of those hospitals are catered by the medical stores depots?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Directorate General of Health Services (Medical Stores Organisations) have not issued any directions to Government Hospitals and Institutions to procure their requirement of drugs and medicines as per the vocabulary of Medical Store list.

(b) Vocabulary of Medical Store list does not include all items listed in the Pharmacopias of the Government Hospitals in Delhi.

(c) The Medical Stores Organisation meets the demand of its registered hospitals and dispensaries and other indentors as submitted by them, which constitutes only a small fraction of the requirements of all the Government Hospitals and Institutions. The drugs and Medicines which are not supplied by Medical Stores Organisation are procured by Hospitals and Institutions through other sources like DGS & D, Super Bazar and local purchase etc.

[Translation]

Entertainment Account of CWC

9084. SHRI PHOOL CHAND VERMA:
Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the amount sanctioned each year under entertainment account of Central

Warehousing Corporation, a Government of India Undertaking;

(b) the amount sanctioned for entertainment during the year 1989-90, the amount actually spent by the Corporation and the purpose thereof; and

(c) the details of expenditure being incurred on entertainment in Headquarters office in Delhi?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) Budget provision for entertainment expenditure of the Central Warehousing Corporation for the last five years was as under:-

Year	Amount (Rs. in lakhs)
1985-86	2.30
1986-87	3.15
1987-88	3.00
1988-89	5.00
1989-90	8.25

(b) The amount sanctioned for entertainment during the year 1989-90 was Rs. 8.25 lakhs. The amount actually spent by the Corporation was Rs. 6.16 lakhs from April to December, 1989.

The above expenditure was mainly on account of tea/coffee, snacks, lunch/dinner served by the various field units as well as Head Office to the depositors and on other occasions like Annual General Meeting, Regional Managers' conference, Executive Engineers' conference and Warehouse Managers' conference.

(c) The details of the expenditure incurred during 1989-90 on entertainment at

Head Office in Delhi are broadly on account of:-

- (i) entertainment of the shareholders during the Annual General Meeting.
- (ii) Lunch/dinner hosted by the Chairman of the Corporation to the valued depositors.
- (iii) Lunch/dinner hosted by the Chief Executive in Regional Managers and Executive Engineers' conference.
- (iv) Working lunch served to the officers called from the field in periodical meetings of the Regional Managers, Executive Engineers, Accounts officers etc.
- (v) Entertainment of officers of State Warehousing Corporations attending various meetings.

[English]

Epidemic in Jhuggi Colonies

9085. SHRI M. V. CHANDRASHEKARA MURTHY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the attention of the Government has been drawn to a news item captioned "Epidemic in jhuggi colonies feared" as reported in the Hindustan Times dated 3.5.90;

(b) if so, whether the Delhi Administration has taken any steps so far to keep jhuggis clusters etc. away from the water-borne diseases; and

(c) if so, the details thereof and further steps proposed to be taken in this regard?